
(2020) 02 DEL CK 0361
In the Delhi High Court
Case No : MAC.APP. No. 183 Of 2014

Sandeep Kaur & Ors

APPELLANT

Vs

Manish Kumar & Ors

RESPONDENT

Date of Decision : 27-02-2020

Acts Referred:

Citation : (2020) 02 DEL CK 0361

Hon'ble Judges : Najmi Waziri, J

Bench : Single Bench

Advocate : Shekhar Kumar, Saumya Tandon

Final Decision : Allowed

Judgement

S.No,Particulars,Amount

1., "L o s s of Dependency [Rs. 15,600/-

(income)x12(months)x18(multiplier)x50/1 00(50% deduction towards
personal expenses)x140/100(40% towards â??loss of future
prospects?)", "Rs. 23,58,720/-

2., "Loss of love and affection [Rs. 50,000 x 2 (claimants)]", "Rs. 1,00,000/-

3., "Loss of consortium [Rs. 40,000 x 2 (claimants)]", "Rs. 80,000/-

4., Loss of Estate, "Rs. 15,000/-

5., Funeral Expenses, "Rs. 15,000/-

, Less amount (awarded by Id. Tribunal), "Rs. 6,89,946/-

, TOTAL, "Rs. 18,78,774/-